# NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 1234 of 2019

### IN THE MATTER OF:

Fort Gloster Industries Ltd. (Cable Works)

Sramik Karmachari Union (INTUC) & Ors. ...Appellants

Versus

Resolution Professional, Gloster Ltd. & Ors. ...Respondents

**Present:** 

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Kunal

Chatterji and Mr. Rishab Kapoor, Advocates.

For Respondent: Mr. Dinkar Singh, Advocate for COC.

Mr. Sudiptu Sarkar (Sr. Adv.) with Mr. P.K. Jhunjhunwala,

Mr. S.N. Mookherjee, Mr. Anil Agarwalla, Ms. Neha Sharma

and Mr. Mahesh Agarwalla, Advocates for R-2.

WITH

Company Appeal (AT) (Insolvency) No. 1272 of 2019

# IN THE MATTER OF:

West Coast Paper Mills Ltd.

...Appellants

Versus

Bijay Murmuria, R.P. of Fort Gloster

Industries Ltd. & Ors.

...Respondents

**Present:** 

For Appellant: Mr. Jayak Mehta, Mr. Arjun Asthana and Mr. Sneevita

Ghosh, Advocates.

For Respondent:

WITH

Company Appeal (AT) (Insolvency) No. 1338 of 2019

IN THE MATTER OF:

Gloster Ltd.

...Appellant

Versus

The Resolution Professional, Fort Gloster Industries Ltd. & Anr.

...Respondents

# **Present:**

For Appellant: Mr. Sudipto Sarkar, (Sr. Adv.) with Mr. P.K. Jhunjhunwala,

Mr. S.N. Mookherjee, Mr. Anil Agarwalla and Ms. Neha

Sharma and Mr. Mahesh Agarwalla, Advocates.

For Respondent: Mr. Dinkar Singh, Advocate for COC.

Mr. K. Datta, Mr. Anand Varma, Mr. Abhishek Prasad, Mr. Dhairya Madan, Mr. Rahul Gupta and Mr. Shwetan Singh,

Advocates for RP.

#### WITH

Company Appeal (AT) (Insolvency) No. 1343 of 2019

# IN THE MATTER OF:

Gloster Cables Ltd.

...Appellant

Versus

Fort Gloster Industries Ltd. & Ors.

...Respondents

# **Present:**

For Appellant: Ms. Varsha Banerjee and Ms. Rekha Dwivedi, Advocates.

For Respondent: Mr. Dinkar Singh, Advocate for COC.

Mr. Sudipto Sarkar, (Sr. Adv.) with Mr. P.K. Jhunjhunwala, Mr. S.N. Mookherjee, Mr. Anil Agarwalla and Ms. Neha Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.

# ORDER

**06.02.2020** Ms. Varsha Banerjee appearing in *Company Appeal (AT)* (*Insolvency*) *No. 1343 of 2019* submits that arguing counsel is on his legs before Hon'ble Supreme Court today. She seeks an adjournment.

Mr. Abhijeet Sinha, Advocate representing the 'Successful Resolution

Company Appeal (AT) (Insolvency) No. 1234, 1272, 1338 & 1343 of 2019.

Applicant' seeks and is permitted to place on record left out document(s) which form part of the record of the Tribunal. Copy thereof shall be provided to the other sides.

Let all the Appeals be listed 'For Hearing' on 5<sup>th</sup> March, 2020 at 12:00 Noon. Meanwhile, pleadings may be completed.

[Justice Bansi Lal Bhat] Member (Judicial)

[Justice Venugopal M.] Member (Judicial)

> [Vijai Pratap Singh] Member (Technical)

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